

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 83/13
PETITION NUMBER	:	TP 54/16
NAME OF THE PETITIONER (S)	:	NAMRATA TIRUMALA & ANOTHER
NAME OF THE RESPONDENT (S)	:	ANOTECH ENGINEERS P. LTD. & 22 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1.	P. DAKSHAYANI 9900814126	PCS, representative of respondents	<u>Dakshayani</u>
2	Mamatha 9986296009	Counsel for Petitioner	<u>Mamatha</u>

ORDER

Heard both sides on further points.
For order, posted to 16-02-2017.

7/2
Member (J)

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Member (T)